

6

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
--------	-------------------	----------------	-----------

1)	G.V. MOHAN KUMAR FOR RAMANIA SHANKAR	Counsel for Petitioner	G. V. Mohan
2)	K.K. Shivashanmugam K. S. Chiri prasath K. Banupriya	Counsel for 8 <sup>th</sup> Respondent	K. S. Chiri

ORDER

Proxy representing Counsel on record for petitioner present. Counsel for R8 present. The Registry has received an email communication from the petitioner stating that he could not attend before the Tribunal today due to cancellation of flights. It has been mentioned that they have sent notice to R4 & R5 but the proof has not been filed today. R4 & R5 called absent. For passing appropriate order, put up on 31.08.2017 at 10.30 A.M.

sd/r  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)